NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 340 of 2020

In the matter of:

Facor Alloys Ltd. & Anr.

....Appellants

Vs.

Bhuvan Madan RP of Ferro Alloys Corporation Ltd. & Ors.

....Respondents

Present

For Appellants: Mr. Abhijeet Sinha, Sr. Adv. alongwith Mr. Adish

Sharma, Mr. Kumar Anurag Singh, Mr. Navpreet Ahluwalia, Mr. Gaurav Mitra & Ms. Shriya

Raychaudhuri, Advocates.

For Respondents: Mr. Abhinav Vasisht, Mr. Saurav Panda, Ms. Charu

Bansal & Ms. Priya Singh, Advocates for R-1.

Mr. Ramji Srinivasan, Mr. Shekhar Singh, Mr. Rishub

Kapoor & Ms. Varsha Banerjee, Advocates for R-2.

Mr. Diwakar Maheshwari, Mr. Amit Singh Chadha &

Ms. Pratiksha Mishra.

With

Company Appeal (AT) (Insolvency) No. 462 of 2020

In the matter of:

Toplight Corporate Management Pvt. Ltd.

....Appellant

Vs.

Bhuvan Madan, Resolution Professional of

Ferro Alloys Corporation Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Gaurav Mitra, Mr. Aruj Dhingra & Ms. Shriya

Raychaudhuri, Advocates.

For Respondents: Mr. Abhinav Vasisht, Mr. Saurav Panda, Ms. Charu

Bansal & Ms. Priya Singh, Advocates for R-1.

Mr. Kunal Godhwani & Ms. Varsha Banerjee Advocates

for R-2.

Mr. Diwakar Maheshwari, Mr. Amit Singh Chadha &

Mrs. Pratiksha Mishra.

ORDER (Virtual Mode)

11.09.2020: Heard Learned Counsel for the Appellant in Company Appeal

(AT) (Insolvency) No. 462 of 2020. Also heard Mr. Ramji Srinivasan Senior

Counsel for Respondent No. 2 in Company Appeal (AT) (Insolvency) No. 340 of

2020 representing CoC. Also heard Learned Counsel representing Successful

Resolution Applicant in 'Part'.

Due to paucity of time the 'Appeals' are adjourned. Let the 'Appeals' be

fixed on 16th September, 2020.

Learned Counsel representing Resolution Professional is permitted to file

the 'Compilation of Judgements'.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh] Member (Technical)

[V.P. Singh] Member (Technical)

Sim/Kam